

Mr. Speaker: To avoid further questions, may I suggest to the hon. Minister that he may arrange to take all Members, who want to go and see, to that place? It is only fifteen or twenty miles from here.

Shri S. K. Dey: I shall be very happy to make these arrangements, if the hon. Members are prepared to see the plant in action at this preliminary stage.

Mr. Speaker: They can learn further information there.

Special Information Telephone Service for Sports

*40. { Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a special information service has been introduced by Calcutta Telephones for the public to get the results of the football matches and other sports through telephones; and

(b) if so, whether any extra charge per call would have to be paid for this new service?

The Minister of Transport and Communications (Shri S. K. Patil):

(a) Yes.

(b) No extra charge is levied. All such calls are metered and charged as for one local call.

Shri Subodh Hansda: May I know whether the new information service that has been introduced is a temporary one or a permanent one?

Shri S. K. Patil: It all depends on the success of that scheme. If it is found successful, then it will be a permanent one.

Shri Subodh Hansda: May I know whether Government have incurred any extra expenditure to establish this new information service?

Shri S. K. Patil: There is bound to be a slight expenditure, but it is not of a type which should discourage Government.

Mr. Speaker: Next question. Question No. 41.

Shri Supakar: Question No. 55 may also be answered along with this.

Shri Tyagi: Question No. 54 also.

Mr. Speaker: I believe the Minister has no objection.

Indo-Pak Canal Waters Dispute

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*41. { Shri Ram Krishan:
Sardar Iqbal Singh:
Shri Ajit Singh Sarhadi:
Shri Harish Chandra Mathur:
Shrimati Ila Palchoudhuri:
Shri Rameshwar Tantia:
Shri N. R. Munisamy:
Shri D. C. Sharma:
Shri Supakar:
Shri Bibhuti Mishra:
Shri Damani:
Shri Mohan Swarup:
Pandit D. N. Tiwary:
Dr. Ram Subhag Singh:
Shri Hem Raj:
Shri Raghunath Singh:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any conclusions have been reached at the Rome and the London talks held recently between the representatives of the Government of India and Pakistan on the Canal Waters Dispute;

(b) if so, the nature of conclusions reached;

(c) whether Pakistan has submitted any new proposals for the settlement of the Canal Waters Dispute between the two countries;

(d) if so, the nature of these proposals and the Government of India's reactions thereto;

(e) whether Government of India have advanced any alternative proposals in this regard; and

(f) if so, the nature thereof?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): (a) to (d). At the talks held in Rome during April-May, 1958, it was decided that Pakistan would present at the next meeting in London a plan of engineering works designed to replace from the western rivers the supplies received by Pakistan canals from the eastern rivers. A plan was put up at the recent meeting in London. After a preliminary examination of this plan, the Indian delegation obtained certain clarifications and asked for some additional information which the Pakistan Representative has promised to supply. The talks were then adjourned to enable the Indian delegation to study the Pakistan plan and prepare its detailed comments on the Pakistan proposals.

(e) and (f). Do not arise.

Indo-Pak Canal Water Dispute

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*54. { Shri S. M. Bamerjee:
Shri D. C. Sharma:
Shri Ghosal:
Shri Assar:
Shri Radha Raman:
Dr. Ram Subhag Singh:
Shri Shivanaajappa:
Sardar Iqbal Singh:
Shri Tangamani:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that a World Bank team visited India and Pakistan in the month of June, 1958;

(b) the object of their visit;

(c) Whether they had a talk with our Government; and

(d) the nature of report submitted by the World Bank Team?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):

(a) Yes, Sir.

(b) The object of their visit was to study the situation created by abnormally low river supplies in the rivers Beas and the Sutlej.

(c) Yes, Sir. They had some discussions with the representative of the Government of India.

(d) The Government of India are not aware of any report having been submitted by the Bank team.

भारत-पाक नहरी पानी विवाद

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*५५. { श्री सरजू पांडे :
श्री हलधारी सिंह :
सरदार इकबाल सिंह :

क्या सिंचाई और बिजुल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पाकिस्तान, भारत द्वारा प्रस्तुत किये गये इस सुझाव से सहमत हो गया है कि दोनों देश सिन्धु चाटी की नदियों से प्राप्त किये गये पानी के सम्बन्ध में एक दूसरे को धाकड़े बिया करेंगे; और

(ख) यदि हाँ, तो क्या इस सम्बन्ध में दोनों देशों के विशेष प्रायुक्तों का एक सम्मेलन किया गया वा ?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):

(a) Yes, Sir.

(b) Yes, Sir. A meeting was held between the Special Commissioners of India and Pakistan on 22nd June, 1958 at the Wagha border to exchange the data relating to the early part of Kharif 1958. Since then the data is being exchanged daily.

Shri Prabhat Kar: Question No. 62 also can be taken up along with these.

Mr. Speaker: Then, there would not be any supplementaries, I believe.

The Minister of Co-operation (Dr. P. S. Deshmukh): Then, hon. Members will forget all the replies.

Shri Tyagi: On a point of order. My suggestion, if you would kindly consider, is that you might please revise this practice, because in cases where four or five questions are clubbed together, Members lose their chances of asking supplementaries on